

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/00150/2015

HYDERABAD, this the 11th day of March, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Nemani Somayajulu,
S/o Late N.JaganadhaRao, Aged 64 years,
Retd. Instrumentalist (Mridangam),
All India Radio, Hyderabad,
R/o Flat No.111, Saraswathi Apartments,
Ganesh Nagar, Ramanthapur, Hyderabad-500013.Applicants

(By Advocate :Mr. A. Rajendra Babu)

Vs.

1. The Government of India,
Ministry of Information and Broadcasting
Rep by its Secretary, New Delhi.
2. Prasar Bharathi (India's Public Service Broad Caster),
All India Radio, Rep. by its Director General,
AkashavaniBhavan, Parliament Street, New Delhi.
3. The Deputy Director (Administration),
O/o Director General, All India Radio,
Prasar Bharathi (India's Public Service Broad Caster),
Parliament Street, New Delhi.
4. The Director,
All India Radio, (India's Public Service Broad Caster),
Hyderabad.Respondents

(By Advocate : Mr. A. Radha Krishna, Sr. PC for CG)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)

Through Video Conferencing:

Heard Sri A. Rajendra Babu, learned counsel for the applicant and Sri A. Radhakrishna, learned Senior Panel Counsel for the respondents.



2. The OA has been filed for grant of 1st ACP to the applicant. There was some delay caused by the respondents in view of the fact that they have to collect ACRs from all over India of all the eligible employees from all over the country. Consequently, there was some explainable delay. Thereafter the respondents considered the case of the applicant for 1st MACP and granted the same from the year 2004, which he has prayed for in the OA and the relief has been granted.

3. Thus the Original Application is closed. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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